## THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL <u>NEW DELHI</u>

## Un-numbered Company Appeal (AT) (Insolvency) No. /2018 (F.No.12/07/2018/ NCLAT/UR/605)

## In the matter of:

Karnataka Bank Ltd.

.... Appellant

Versus

Mr. Anuj Jain, Resolution Professional for Jaypee Infratech Ltd. .... Respondent

Appearance: Mr. S. Patra, Advocate for the Appellant.

## 25.07.2018

Learned lawyer appearing for the Appellant prayed for time. As requested, put up on 01.08.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar